		Annexure-1														
	Name of the corporate debtor: M/s Alupan Composite Panels Private Limited; Date of commencement of liquidation: 18.02-2021; List of stakeholders as on: 09/04/2021															
						List	of secured financi	al creditors								
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							contingent	any mutual	Amount of claim rejected	Amount of claim under	er any
			Date of receipt		Amount of claim admitted		by security	Whether security interest relinquished? (Yes/No)			% share in total amount of claims admitted	claim	dues, that may be set off		verification	
1	State Bank of India	Pan-AAACS8577K	18.03.2021	37,28,81,557	37,28,81,557	Secured	37,28,81,557	Yes	Annexure-1A	37,28,81,557	80.72	-	-	-	-	
2	Bank of Baroda	Pan-AAACB1534F	16.03.2021	8,90,89,336	8,90,89,336	Secured	8,90,89,336	Yes	Annexure-1A	8,90,89,336	19.28	-	-	-	-	
		Total		46,19,70,893	46,19,70,893		46,19,70,893	-	-	46,19,70,893	100.00	-	-	_	-	

Annexure-1A

Security Details for M/s Alupan Composite Panels Private Limited

<u>Security Interest for the credit facilities granted by consortium of State</u> Bank of India and Bank of Baroda:-

Primary security:

First Pari Passu Charges on entire present and future current assets of the company.

Collateral Security:

- a. Pari passu first charge (with BOB) over the shop no. 10685/1 measuring approx. 46 sq. yds. Nabi Karim, Jhandeqalan road, New Delhi in the name of Shri Lokesh garg.
- **b.** Pari passu first charge on the entire fixed assets of the company including EM of lease rights of factory land & building at plot no 24, sector-II situated at integrated industrial estate, BHEL, Ranipur Distt. Haridwar measuring 3825 sq. meters.

Personal Gurantee of:

- a. Sh. Vinod Garg
- b. Sh. Vijay Garg
- c. Sh. Lokesh Garg
- d. Smt. Rekha Garg
- e. Sh. Nitin Garg
- f. Sh. Mukesh Garg
- g. Sh. Mayank Garg
- h. Smt. Sonal Garg

Corporate Gurantee:

a. Veekay Polycoats Limited